

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-149-2020
&
LD-VC-OCW-98-2020****Vallabh N. Amonkar & others** **Appellants****V e r s u s****Ameeta G. Amonkar & others.** **Respondents**

Adv. Sahish Mahambrey for the Appellants.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 2nd September, 2020.****ORDER:**

The appellants' counsel informs the Court that even before the learned Arbitrator the respondent nos.3 to 6 have placed on record that they are not interested in the proceedings. Therefore, he wants the Court to issue notice to the respondent nos. 1 and 2, the contesting respondents. Accordingly, the Registry will issue notice to the respondent nos.1 and 2, returnable on 23/9/2020.

2. Place the matter on 23/9/2020.

DAMA SESHADRI NAIDU, J.**AP/-**